

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/13	IA 5/17 & IA 25/17 in TP 47/16	Hearing	151	J&D Wilkie Ltd. Vs Steward Pinned Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	A. UDATARKAR S. GANAPATHY (086-43397000)	PETITIONER	Udatarkar
2	Venkata Subrahmanyam	Respondent	

Counsel for respondent is present. He filed on behalf of R2 supplementary written arguments. Counsel for petitioner is also present. He stated that they will no further reply and that he already asked on behalf of petitioner. Orders reserved.

Member(J)

Member(T)